

PATNA HIGH COURT, PATNA

Notice

It is for information to all concerned that Advertisement no.01/2019 dated 18.04.2019 related to engagement of 20 Posts of General Mazdoor(Computer Knowing) on fixed monthly remuneration of Rs.247/day for a period of five years or till the completion of Digitization Project, whichever is earlier, in the Digitization Cell of the Court, is hereby informed that the Hon'ble Court have been resolved to cancel the aforesaid advertisement.

It is further informed that the fresh advertisement inviting application for filing the 20 Posts of General Mazdoor(Computer Knowing) on contractual basis in the Digitization Cell of the Court shall be published soon and those applicants who had applied in pursuant to the cancelled advertisement need not apply afresh and they shall be treated eligible, if they were eligible in terms of the Previous advertisement, for this selection. Those who are unwilling to continue their candidature, may apply for refund of the examination fee, for which link shall be provided on the official website of the Court, at the time of publishing of advertisement.

Date: 08/10/2021.

By Order

Sd/-

Registrar General, I/c

Memo No. 46322-28 /Accounts, Patna, Dated 08/10/2021.

Copy forwarded to PA to Ld.Registrar General/PA to Registrar (IT)-cum-CPC I/c /PA to OSD(Computerization)/Deputy-Registrar-cum-Monitoring Officer, Digitization Cell/Supervisor, Digitization Cell and Sr.Programmer for uploading the same on the website of Patna High Court, Patna. ✓

Registrar General, I/c